

(b) whether she will take firm steps to clear these people from the platform area and see that all station platforms remain clean and safe in Orissa?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) and (b) Regular drives are conducted by Railway Protection Force (RPF) in trains & Railway premises to keep the Station free from undesirable elements/ criminal elements and the offenders are being prosecuted under the provisions of the Railways Act. During the year 2009 (upto October) 7,877 persons have been arrested under the various section of the Railways Act and realized fine Rs. 7,27,343/-. All efforts are made to keep station area clean.

Improvement and beautification of stations

272. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the improvement and beautification of Bhubaneswar, Cuttack, Jajpur-Keonjhar Road, Jharsuguda, Talcher, has started as per the proposal of Railway Budget 2009; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) and (b) Works relating to improvement and beautification of Bhubneshwar, Cuttack, Jajpur-Keonjhar Road, Jharsuguda and Talcher railway stations have already been taken in hand.

Report of Amit Mitra Committee

†273. SHRI KAPTAN SINGH SOLANKI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government has received Amit Mitra Committee report;

(b) if so, the details thereof;

(c) whether suggestion to expedite work on pending projects of Railways have been given by the Committee in the report;

(d) if so, the details thereof; and

(e) the details of the action being taken by Government on the report?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) to (e) The first set of recommendations of the Expert Committee headed by Dr Amit Mitra has been received. These recommendations *inter alia* relate to setting up of multi-functional complexes across Indian Railways by bringing in appropriate Private Equity, development of world class stations over Indian Railways through Public-Private Partnership (PPP) mode, and setting up of locomotive and rail coach factories through Joint Venture/ Private Equity models. Recommendations of the Expert Committee have been accepted and action for the implementation of the same has been initiated.

†Original notice of the question was received in Hindi